

it is genuine university education or is it only pandering to the mass opinion?

SHRI M. C. CHAGLA: It is genuine.

SHRI SYED AHMAD: I want to know what are the subjects which the student is taught through correspondence course and what are the fees?

SHRI M. C. CHAGLA: I cannot tell the hon. Member just now. If he wants it I will let him know.

SHRI SYED AHMAD: Yes, I want.

SHRI T. M. DASGUPTA: May I ask, Sir, whether there is a proposal to have correspondence course for law subjects?

SHRI M. C. CHAGLA: There is no proposal at present.

MR. CHAIRMAN: There are many other subjects. Probably somebody would like to ask about them. You see, I would like to remind the House that we have a large number of questions to deal with. I hate to ask a Member not to raise a question. But if Members go on raising questions without limit, I have to disappoint some. So I hope you will not put me in the predicament of having to disappoint anyone.

SHRI SYED AHMAD: If a question is not necessary, you should stop the question. Rather commenting on it later on, you stop the question.

MR. CHAIRMAN: I think I can proceed to the next question.

DEFECTS IN THE EXAMINATION SYSTEM

*440. SHRI A. D. MANI: Will the Minister of EDUCATION be pleased to state:

(a) whether Government's attention has been drawn to a report published by the University Grants Commission entitled "Three Studies in Examination Technique" which points out some errors in present examination system; and

(b) If so, what steps Government are going to take to devise an examination system which will be free from the defects pointed out in the above-mentioned report?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) The University Grants Commission has circulated the report to the universities for their information and consideration.

SHRI A. D. MANI: According to this report, perhaps more than 60 per cent. fail in the examination on account of the vagaries of the examination system. The Commission has also drawn attention to one point that in the case of an English paper, one examiner passed 60 per cent. of the candidates and when the papers were submitted to another examiner, only 11 per cent. passed. As such, has the Government tried to find out from the University concerned, why there was so much discrepancy in the marks, because the allegation is being made that examiners are liable to be bought and sold?

SHRI M. C. CHAGLA: This question does not directly arise from this question of examination reform. Corruption can be there in any walk of life and you cannot put it down completely. We are here dealing with the question of reform of the examination system and not with the defects of examiners.

SHRI A. D. MANI: Since the University Grants Commission has drawn attention to the serious defects of the examination system, does the Government propose to examine the usefulness of adopting the American or the British method of evaluating answers and have the *alpha*, *beta* system?

SHRI M. C. CHAGLA: Well, Sir, we are continually and constantly making researches in our examination system and we have got our National Council which is making researches and a committee has been appointed and suggestions have been circulated to the universities. We do realise what a terrible national waste it is of 60 per cent. of students who do not pass. But it is difficult to arrive at a real and proper assessment of the students' ability, and the difficulty is felt not only in this country but also in the U.S.A. and in U.K.

DR. NIHAR RANJAN RAY: Is it not a fact that there is no American method as such but there are American methods, and there is also no British method as such but there are British methods?

SHRI M. C. CHAGLA: Yes, I beg your pardon. That is so.

PROF. SATYAVRATA SIDDHANTA-LANKAR: Examinations are held after one year, and in most cases after two years, and the students put off the day of study to the doomsday of examination. So will it not be better to have six-monthly examinations so that the students may become more serious about their studies? We are having that system in our Gurukul.

SHRI M. C. CHAGLA: That is also the recommendation of the University Grants Commission that the examinations should be staggered and they should not be taken at the end of 2 or 3 years. That recommendation has been forwarded to the universities.

SHRI C. D. PANDE: I think every boy who has normal intelligence should pass the examination if properly taught.

SHRI A. D. MANI: I doubt.

SHRI C. D. PANDE: Therefore any student who is given good training or teaching should not have any difficulty in passing. If there are many failures, it shows that the system of teaching is so defective. If students fail in the high school and then in the intermediate class and so on in successive examinations, large numbers of our students get frustrated. Is it not a terrible national waste? What is the policy of the Government to see that proper teaching is done and less number of students fail?

SHRI M. C. CHAGLA: I am largely in agreement with the hon. Member and the Government's policy is to improve the standard of teaching, to introduce the tutorial system of teaching, to see that admissions to colleges are properly made, and I hope a day will come when the hon. Member will be satisfied and 100 per cent. will pass.

श्री देवी सिंह : माननीय मंत्री महोदय ने जो फर्माया उससे ऐसा लगा कि वे भी यह मानते हैं कि हमारी शिक्षा के इम्तहानों का तरीका अच्छा नहीं है और उन्होंने यह भी फर्माया कि इस पर विचार चल रहा है, और जब इनके समय से विचार चल रहा है, तो अब तक इस तरीके को बदल कर अच्छा तरीका क्यों नहीं आरम्भ किया।

SHRI M. C. CHAGLA: My hon. friend will realise that universities are autonomous organisations and we can only send our recommendations. The implementation must remain with them. We cannot compel a university to accept any particular system.

DEPUTATION OF OFFICERS

*441. SHRI ABDUL GHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any I.C.S., I.A.S. and I.P.S. officers are on deputation in one State for more than five years; and if so, what is the number of those officers;

(b) whether any I.C.S., I.A.S. and I.P.S. officers on deputation are holding office in the Central Secretariat for more than five years; and

(c) if the answer to part (b) above be in the affirmative, what is the number of those officers?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) There is no I.C.S./I.A.S./I.P.S. officer on deputation from one State Cadre to another State for more than five years.

(b) and (c) 23 I.C.S./I.A.S. officers are holding posts continuously in the Central Secretariat for more than 5 years.

شہر عبدالغنی : کیا وزیر صاحب فرمائیں گے کہ اتنے لوگوں کو پانچ برس سے زیادہ عرصہ ہو گیا ہے - کیا وجہ ہے